

F.No. A-22011/4/2020-Ad-VI
भारत सरकार
Government of India
वित्त मंत्रालय
Ministry of Finance
राजस्व विभाग
Department of Revenue
(केंद्रीय प्रत्यक्ष कर बोर्ड Central Board of Direct Taxes)

North Block, New Delhi -110 001
Dated: 11.09.2020

Office Order No. 170 of 2020

Consequent upon diversion of posts for implementation of the Faceless Assessment Scheme, the transfer/postings of the following officers in the grade of Chief Commissioner of Income Tax, are hereby ordered with immediate effect and until further orders:

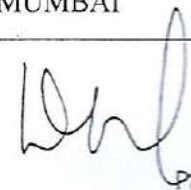
Sl. No.	Name of the Officer S/Shri	Civil Code	Station	Posted as
1	ATUL PRANAY	86033	Hyderabad	CCIT, HYDERABAD
2	RAKESH MISHRA	87010	Ranchi	CCIT ReAC, RANCHI
3	KAUSHALENDRA KUMAR SINGH	86035	Delhi	CCIT ReAC - 1, DELHI
4	SHRI KRISHNA	86050	Delhi	CCIT ReAC - 2, DELHI
5	ARCHANA CHOUDHARY	87017	Delhi	CCIT (ReAC)-3, Delhi
6	MOHANISH VERMA	87054	Delhi	CCIT-1, DELHI
7	ANURADHA MISRA	87016	Delhi	CCIT-3, DELHI
8	PANKAJ VIDYARTHI	87041	Delhi	CCIT-5, DELHI
9	SANGEETA SINGH	86042	Delhi	CCIT(TDS), DELHI
10	RANANJAY SINGH	85025	Vadodara	CCIT ReAC, VADODARA
11	DEVASHISH CHAUDHURY ROY	86036	Ahmedabad	CCIT(TDS), AHMEDABAD
12	RAVINDRA I. PATEL	87064	Rajkot	CCIT, RAJKOT
13	SHYAM KUMAR	86054	Surat	CCIT, SURAT
14	B. V. GOPINATH	87005	Panaji	CCIT ReAC, PANAJI
15	SUBASHREE ANANTKRISHNAN	87008	Bengaluru	CCIT-1, BENGALURU
16	GEETHA RAVICHANDRAN	87030	Mumbai	CCIT (ReAC)-1, Mumbai
17	Y RAJENDRA	87053	Mumbai	CCIT ReAC - 3, MUMBAI
18	B. K. S. PANDYA	87045	Mumbai	CCIT ReAC - 4, MUMBAI
19	G V HEMLATHA DEVI	87057	Mumbai	CCIT ReAC - 5, MUMBAI
20	K KAMAKSHI	87015	Mumbai	CCIT-3, MUMBAI
21	LEKHA KUMAR	87001	Mumbai	CCIT-5, MUMBAI
22	SANJAY PURI	87047	Mumbai	CCIT(TDS), MUMBAI
23	RAJKUMAR LACHHIRAMAKA	87038	Shillong	CCIT, SHILLONG
24	K M BALI	87036	Ludhiana	CCIT,ReAC, LUDHIANA
25	SUKHVINDER KHANNA	87056	Shimla	CCIT ReAC, SHIMLA
26	POONAM KHAIRA SIDHU	87065	Amritsar	CCIT, AMRITSAR
27	SAROJ DESWAL	86029	Panchkula	CCIT, PANCHKULA



28	SUBRAT MISHRA	87009	Nasik	CCIT ReAC, NASHIK
29	SHOUVIK GUHA	87025	Pune	CCIT, PUNE
30	SHISHIR JHA	87026	Jodhpur	CCIT ReAC, JODHPUR
31	ASHISH VERMA	87018	Udaipur	CCIT, UDAIPUR
32	ARVIND KUMAR	86046	Chennai	CCIT (ReAC)-1, Chennai
33	NARENDRA GOUR	87042	Chennai	CCIT ReAC, TRICHY
34	T. TONSING PRASAD	86048	Chennai	CCIT-1, CHENNAI
35	GUNJAN PRASAD	87046	Chennai	CCIT (TDS), CHENNAI
36	RAJIV VIJAY NABAR	86040	Madurai	CCIT, MADURAI
37	SADHNA SHANKER	87003	Ghaziabad	CCIT, GHAZIABAD
38	K. B. SHUKLA	87061	Kolkata	CCIT (ReAC)-1, Kolkata
39	M. S. PAWAR	87062	Kolkata	CCIT ReAC - 3, KOLKATA
40	HARSH PRAKASH	87028	Kolkata	CCIT-1, KOLKATA
41	BINAY KUMAR JHA	83004	Kolkata	CCIT(TDS), KOLKATA

2. In addition, the following additional charge arrangement is ordered, with immediate effect and until further orders:

Sl. No.	Name of the officer and substantive posting	Station	Post to be held as additional charge
1	J B Mohapatra, Pr CCIT AP & TS	Vijaywada	CCIT ReAC, VIJAYAWADA
2	J B Mohapatra, Pr CCIT AP & TS	Vishakhapatnam	CCIT ReAC, Vishakhapatnam
3	Mohanish Verma, CCIT-1, Delhi	Delhi	CCIT-2, DELHI
4	Anuradha Misra, CCIT-3, Delhi	Delhi	CCIT-4, DELHI
5	Pankaj Vidyarthi, CCIT-5, Delhi	Delhi	CCIT-6, DELHI
6	Rananjay Singh, CCIT ReAC, Vadodara	Ahmedabad	CCIT ReAC, AHMEDABAD
7	Amit Jain, PrCCIT, Gujarat	Ahmedabad	CCIT-1, AHMEDABAD
8	B. V. Gopinath, CCIT ReAC, Panaji	Bengaluru	CCIT ReAC, BENGALURU
9	P. Sridhar, PrCCIT, Bengaluru	Bengaluru	CCIT(TDS), BENGALURU
10	Ravindra Kumar, PrCCIT Kochi	Thiruvananthapuram	CCIT, THIRUVANANTHAPURAM
11	Ajay Kumar Chauhan, Pr.CCIT, MP & Chattisgarh	Indore	CCIT ReAC, INDORE
12	Ajay Kumar Chauhan, Pr.CCIT, MP & Chattisgarh	Raipur	CCIT, RAIPUR
13	Geetha Ravichandran, CCIT, ReAC-1, Mumbai	Mumbai	CCIT ReAC - 2, MUMBAI
14	Patanjali, Pr.CCIT, Mumbai	Mumbai	CCIT-1, MUMBAI



15	Patanjali, Pr.CCIT, Mumbai	Mumbai	CCIT-2, MUMBAI
16	K. Kamakshi, CCIT-3, Mumbai	Mumbai	CCIT-4, MUMBAI
17	Lekha Kumar, CCIT-5, Mumbai	Mumbai	CCIT-6, MUMBAI
18	Subrat Mishra, CCIT ReAC, Nashik	Thane	CCIT ReAC, THANE
19	Arvind Kumar, CCIT ReAC-1 Chennai	Chennai	CCIT ReAC - 2, CHENNAI
20	T. Tonsing Prasad, CCIT-1, Chennai	Chennai	CCIT-2, CHENNAI
21	Rajiv Vijay Nabar, CCIT - Madurai	Coimbatore	CCIT, COIMBATORE
22	Pritam Singh , Pr CCIT, UP East	Bareilly	CCIT ReAC, BAREILLY
23	Pritam Singh , Pr CCIT, UP East	Ghaziabad	CCIT, ALLAHABAD
24	A D Mehrotra, Pr CCIT, UP West	Dehradun	CCIT ReAC, DEHRADUN
25	K. B. Shukla, CCIT ReAC-1, Kolkata	Kolkata	CCIT ReAC - 2, KOLKATA
26	M.S. Pawar, CCIT ReAC-3, Kolkata	Kolkata	CCIT ReAC - 4, KOLKATA
27	Harsh Prakash, CCIT-1, Kolkata	Kolkata	CCIT-2, KOLKATA

3. The officer assigned to hold additional charge(s) shall not be eligible for any claim to additional remuneration under the provision of **FR 49**.

4. The compliance reports regarding relieving/ joining of the above officers shall be forwarded by the officer concerned to the Board and Data Base Cell, CBDT by 14.09.2020. All the relieving and joining should mandatorily be done by the officer concerned and approved by the concerned Pr. CCIT(CCA), as the case may be, on-line on www.irs-officersonline.gov.in.

5. Hindi version of this order will follow.

(D. K. Verma)

Deputy Secretary to the Government of India
Tel. No. 23095456

Copy to:

1. Officers concerned.
2. All Pr. Chief Commissioners of Income Tax / Principal Director Generals of Income Tax.
3. Pr. Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, O/o Principal CCIT (CCA) concerned.
5. PS to Hon'ble FM / MoS (Finance).
6. PPS to Finance Secretary/ Chairman, CBDT/ Members, CBDT/ JS(Admn.), CBDT/ JS(R).
7. Hindi Section for Hindi version.
8. Commissioner of Income Tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/Secretary General, ITGOA/All-India Income Tax SC&ST Employees' Welfare Association/Income Tax Employees Federation (ITEF).
10. Data Base Cell, CBDT.